

# ORISSA HIGH COURT

## FILING REPORT AS ON :01/12/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0012018/2022	SANTOSH KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	BHUBAN /456 /2022 () //
2	BLAPL/0012019/2022	BASUDEB RATHA VS STATE OF ODISHA	PARTHA SARATHI TRIPATHY VS	HANDAPA /149 /2022 () //
3	BLAPL/0012020/2022	PRASANTA PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /80 /2018 () //
4	BLAPL/0012021/2022	SANTOSH KUMAR CHHUALSINGH VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BEGUNIA P.S. /220 /2022 () //
5	BLAPL/0012022/2022	LIYU KENDRUKA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARAYANPATNA /2 /2014 () //
6	BLAPL/0012023/2022	JITENDRA KUMAR NAYAK @ JITENDRA KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CHANDRASEKHARPUR /432 /2022 () //
7	BLAPL/0012024/2022	PRADEEP MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /292 /2022 () //
8	BLAPL/0012025/2022	RAJESH KUMAR BISOYI @ KUMAR BISOYI VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	BAIDYANATHPUR /383 /2022 () //
9	BLAPL/0012026/2022	SARAFAT ALI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KESINGA /155 /2020 () //
10	BLAPL/0012027/2022	DHANESWAR SINGH @ DHANUA VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	LALBAG /278 /2022 () //
11	BLAPL/0012028/2022	DANIEL KUMBHAR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR SADAR /45 /2015 () //

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12	BLAPL/0012029/2022	KANHU GOGAL DAS ADHIKARI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
13	BLAPL/0012030/2022	LALCHAND MOLLA VS STATE OF ODISHA	B.B.MOHANTY VS	//0 () //
14	BLAPL/0012031/2022	JAGA DAS VS STATE OF ODISHA	BRUNDEBAN ROUT VS	BADAMBADI /164 /2022 () //
15	BLAPL/0012032/2022	BHUJA @ BHUJIA BHOI VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /216 /2022 () //
16	BLAPL/0012033/2022	JUEL SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /89 /2022 () //
17	BLAPL/0012034/2022	PAPU SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	//0 () //
18	BLAPL/0012035/2022	PANKAJ BARIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /65 /2021 () //
19	BLAPL/0012036/2022	RINKU MOHARANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KHANDAGIRI P.S. /540 /2020 () //
20	BLAPL/0012037/2022	NARENDRA SAHOO @ DHANDU VS STATE OF ODISHA	MAHES DAS VS	BASELI SAHI PS /178 /2022 () //
21	BLAPL/0012038/2022	MD AFSAR @ MD.APSAR @ MAGGI VS STATE OF ODISHA	SK. ZAFARULLA VS	PLANTSITE /355 /2022 () //
22	BLAPL/0012039/2022	ANANTA DHAL @ BHIMA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /262 /2019 () //
23	BLAPL/0012040/2022	SILU @ SANJAY SWAIN	GOPAL KRUSHNA MOHANTY	BALIMI /133 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012041/2022	GARUDA BEHERA	SK. ZAFARULLA	SORO /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012042/2022	RAMESH CHANDRA BEHERA	SK. ZAFARULLA	SORO /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012043/2022	LINGARAJ SINGH	BHABANI SHANKAR DASPARIDA	GOLAMUNDA /161 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0012044/2022	NIRANJAN SETHI	BISWORANJAN SWAIN	PHULBANI SADAR /61 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012045/2022	SUNIT KANTALI	RAJKISHORE SWAIN	DEOGARH /147 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012046/2022	SAKIR KHAN @ PAKANA	KAUSHAL HUSSAIN	TOMANDO /213 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012047/2022	CHINU @ CHINMAYA LENKA	DINESH KUMAR MOHANTY	BRAHMAGIRI /190 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012048/2022	SAMBHU THAKUR @ GANDA	DINESH KUMAR MOHANTY	KUCHINDA /175 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012049/2022	BAPUNI @ ASHOK NAYAK	SURYAKANTA DWIBEDI	KHANDAPARA /252 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012050/2022	PRAVAT BHOI	BISWOJEET LENKA	BALIANTA P.S. /349 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012051/2022	RAVI	AJIT KUMAR MOHANTY	ADVA /103 /2021
		VS	VS	()

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35	BLAPL/0012052/2022	STATE OF ODISHA BHAGIRATHI BHATT VS	BIBHUTI BHUSAN CHOUDHURY VS	// SPL.TASK FORCE /14 /2022 ()
36	BLAPL/0012053/2022	STATE OF ODISHA AJAY MUKHI VS	BASANTA KUMAR DAS VS	// //0 ()
37	BLAPL/0012054/2022	STATE OF ODISHA BAPUNI @ ASHOK NAYAK VS	SURYAKANTA DWIBEDI VS	// KHANDAPARA /251 /2022 ()
38	BLAPL/0012055/2022	STATE OF ODISHA ADIT KUMAR PANDA VS	PRATIK DASH VS	// PATTAMUNDAI /562 /2022 ()
39	BLAPL/0012056/2022	STATE OF ODISHA SANIA CHALLAN VS	BABITA SAHU VS	// ORKEL /81 /2022 ()
40	CMAPL/0000731/2022	STATE OF ODISHA GANGADHAR BARIK VS	ADV. VS	// // ()
41	CMP/0001230/2022	ESTATE MANAGER,ESTATE MANAGEMENT UNIT,DRDO,CHANDIPUR RADHAKANTA DEV, BIJE SAURIA VS	HEMANTA KUMAR ROUT VS	// // CIVIL JUDGE (S.D), PIPILI(Puri)
42	CMP/0001231/2022	BISHNU PRASAD DAS UJJAL SAHOO VS	PRAKASH KUMAR MISHRA VS	EC/0000009/2011 // ()
43	CMP/0001232/2022	STATE OF ODISHA SUSAMA MAHARANA @ SUSHAMA MAHARANA VS	PRAKASH KUMAR MISHRA VS	// // ()
44	CMP/0001233/2022	STATE OF ODISHA SAKILA BANO VS	MONOMOY BASU VS	// // ()
45	CMP/0001234/2022	SK.USMAN PRACHIPRAVA BEHERA @ GHADEI VS	DIPTENDU SUNDAR RAY VS	// // ()
		AAHALYA GHADEI		//

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46	CMP/0001235/2022	PRADIPTA KUMAR SWAIN VS CHANDAMANI SWAIN	SATYABRATA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha ) CS/0002228/2019
47	CMP/0001236/2022	NABAKISHOR KHUNTIA VS DEBAJANI NAYAK	RAMESH AGRAWAL VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR(Dhenkanal) CP/0000019/2020
48	CONTC/0007337/2022	NIRANJAN PADHI VS K.SUDARSAN CHAKARBATI, COLLECTOR, KHURDA	ADV VS	// ()
49	CONTC/0007338/2022	M/S TARENI AGRO FOODS VS NIROD CHANDRA DAS	JAYDEEP PAL VS	// ()
50	CONTC/0007339/2022	BAIKUNTHA NATH PARHI VS BISHNUPADA SETHI, I.A.S.	KISHORE CHANDRA PRADHAN VS	// ()
51	CONTC/0007340/2022	KHAGESWAR HARIJAN VS BIJAY KUMAR MISHRA, ENGINR. IN CHIEF, WATER RESOURCES DEPT.	ADV VS	// ()
52	CONTC/0007341/2022	DIPAK KUMAR NATH VS MANOJ KUMAR CHHABRA	PRATIK DASH VS	// ()
53	CONTC/0007342/2022	JITENDRA PATTANAİK VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// ()
54	CONTC/0007343/2022	HIMANSHU SEKHAR OJHA VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// ()
55	CONTC/0007344/2022	NALINI KUMAR BEHERA VS SHALINI PANDIT, I.A.S.	KRISHNA CHANDRA SAHU VS	// ()
56	CONTC/0007345/2022	MANASHA RANJAN NAYAK VS ASWATHY S.,IAS	ADV. VS	// ()
57	CONTC/0007346/2022	KAUSALYA KUMARI SWAIN	ADV.	//

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		VS	VS	0
		ASWATHY S.,IAS		//
58	CONTC/0007347/2022	KABITA MOHANTY	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
59	CONTC/0007348/2022	NIRMALA RAY	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
60	CONTC/0007349/2022	SARADADATTA RAY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
61	CONTC/0007350/2022	BIBHU PRASAD NAYAK	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
62	CONTC/0007351/2022	BHIKSHYAKARI SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
63	CONTC/0007352/2022	DILLIP KUMAR MEHER	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
64	CONTC/0007353/2022	SRIKANTA PRASAD BARIK	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
65	CONTC/0007354/2022	JAHANARA BEGUM	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
66	CONTC/0007355/2022	DIPTI PRAVA DAS	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
67	CONTC/0007356/2022	RANJIT NAYAK	ADV.	//
		VS	VS	0
		PARSURAM PANDA		//
68	CONTC/0007357/2022	JAYADEV DASH	ADV	//
		VS	VS	0

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69	CONTC/0007358/2022	SATYABRATA SAHU, I.A.S. M/S KRISHIK INFRASTRUCTURE DEVELOPERS PVT. <del>ADV.</del> VS	VS	// // ()
70	CONTC/0007359/2022	ER.ASWINI KUMAR BISWAL, CHIEF GENERAL MANAGER, IDCO, KHURDA NABAGHAN SETHY VS	BISWAJIT MOHAPATRA VS	// // ()
71	CONTC/0007360/2022	DR.KISHORE PRUSTY,C.D.M AND P.H.O.,KEONJHAR DILLIP KUMAR DANDASENA VS	ADV VS	// // ()
72	CONTC/0007361/2022	BIPIN KUMAR PRADHAN, TAHASILDAR, ULLUNDA DEBENDRANATH MAHARANA VS	BIPIN KUMAR NAYAK VS	// // ()
73	CONTC/0007362/2022	NIRANJAN BEHERA, O.A.S. NATABARA ROUT VS	ADV. VS	// // ()
74	CRLA/0001098/2022	AMRIT RUTURAJ,IAS KULAMANI SATPATHY VS	SMRUTI RANJAN MOHAPATRA VS	// SAMBALPUR VIGILANCE /29 /2015 ()
75	CRLA/0001099/2022	STATE OF ODISHA(VIG.) MAHENDRA ROUT VS	SATYA RANJAN MULIA VS	// KISSANNAGAR PS /34 /2012 ()
76	CRLA/0001100/2022	STATE OF ODISHA JOSEF BARIK @ GANDA VS	DURLLABHA RANJAN MISHRA VS	// BOLANGIR TOWN /445 /2018 ()
77	CRLA/0001101/2022	STATE OF ODISHA LAXMIPRIYA MAHANTA @ LAXMIPRIYA MAHATO SOUMYA RANJAN DAS VS	VS	// SAMBALPUR VIGILANCE /37 /2006 ()
78	CRLA/0001102/2022	STATE OF ODISHA(VIG.) JAGANNATH NAIK @ JAGA VS	ANJAN KUMAR BISWAL VS	// KULIANA /104 /2017 ()
79	CRLMA/0000353/2022	STATE OF ODISHA BIDYADHAR@BUJINI BEHERA VS	PRASANNA KUMAR MISHRA VS	// //0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0003796/2022	MAMATA MOHAPATRA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BHARATPUR PS /100 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000106/2022
81	CRLMC/0003797/2022	ABINASH BISWAL VS STATE OF ODISHA	MAHES DAS VS	AUL /326 /2022 () //
82	CRLMC/0003798/2022	SUBASH MOHAPATRA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	CHHEND /91 /2021 () //
83	CRLMC/0003799/2022	RAKESH KUMAR KAMBLE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	JONK /36 /2013 () //
84	CRLMC/0003800/2022	ACHUTANANDA PATRA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /207 /2022 () //
85	CRLMC/0003801/2022	HALADHAR DAS VS KAUSTUV RANJAN SAHU	SATYA RANJAN MULIA VS	/ /0 () //
86	CRLMC/0003802/2022	SUJIT KUMAR MOHANTY VS SUBHAJANI MOHANTY	RAJIB LOCHAN PATTNAIK VS	JAGATSINGPUR /674 /2021 () //
87	CRLMC/0003803/2022	PRSANTA DAS@PUPPI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASTA /446 /2019 () //
88	CRLMC/0003804/2022	BIJAY KUMAR JENA VS STATE OF ODISHA	MITHUN DAS VS	BINJHARPUR /47 /2021 () //
89	CRLMC/0003805/2022	SHANTANU KUMAR SAHU VS KABITARANI PATRA	BHABANI PRASAD PRADHAN VS	/ /0 () //
90	CRLMC/0003806/2022	JITU SAHU@JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /62 /2013 () //
91	CRLMC/0003807/2022	M/S.SHREE LINGARAJ FEEDS LTD.	PRASANTA KUMAR MISHRA	/ /0



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92	CRLMC/0003808/2022	PRASANTA KUMAR PATRA KISHORE KUMAR MAHAKUD@KISHORE MOHAKU	SURYAKANTA DWIBEDI	// BARBIL /41 /2013
		VS	VS	()
93	CRLMC/0003809/2022	STATE OF ODISHA ARUN KUMAR BARIK	BIDYADHAR PRADHAN	// BARIPADA TOWN /274 /2007
		VS	VS	()
94	CRLMC/0003810/2022	STATE OF ODISHA DR. ANIL KUMAR PRADHAN	AMIT PRASAD BOSE	// CHAMPUA /73 /2022
		VS	VS	()
95	CRLMC/0003811/2022	STATE OF ODISHA HEMANTA SAMAL	SUDEEP KUMAR SARANGI	// / /0
		VS	VS	()
96	CRLMP/0002470/2022	STATE OF ODISHA GOLI SURESH	SAILABALA JENA	// / /0
		VS	VS	()
97	CRLMP/0002471/2022	BOGILA @ GOLI PRAVALIKA SUMITRA PRADHAN	SURYA NARAYAN MISHRA	// / /0
		VS	VS	()
98	CRLMP/0002472/2022	I.I.C,BALANGA POLICE STATION BANALAXMI BEHERA	LAXMIDHAR MAHAPATRA	// / /0
		VS	VS	()
99	CRLMP/0002473/2022	STATE OF ODISHA SANTOSH KUMAR LENKA	MITHUN DAS	// / /0
		VS	VS	()
100	CRLMP/0002474/2022	STATE OF ODISHA MANJU DAS	PRADEEP KUMAR DAS	// / /0
		VS	VS	()
101	CRLMP/0002475/2022	STATE OF ODISHA BASANTI BEHERA	MANAS RANJAN BADAJENA	// / /0
		VS	VS	()
102	CRLMP/0002476/2022	STATE OF ODISHA RABINDRA SETHI	DEBASISH PATNAIK	// / /0
		VS	VS	()

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103	CRLMP/0002477/2022	THE PRINCIPAL SECRETARY,HOME DEPARTMENT,LOK SEVA BHAVAN AMBIKA PRASAD NAYAK VS UNION OF INDIA	GOPAL KRUSHNA MOHANTY VS	// //0 ()
104	CRLREV/0000577/2022	MAA SHANTI PADDY PROCESSING PVT. LTD., KHURDA VS R.S. ELECTRICALS, BBSR	SUBHESWAR RATH VS	//0 ()
105	CRP/0000031/2022	HEMABATI PATEL VS KANCHAN NAIK	AMIT PRASAD BOSE VS	// ()
106	FAO/0000461/2022	SUJIT KUMAR NANDA VS UNION OF INDIA	DEBASISH PATNAIK VS	// ()
107	FAO/0000462/2022	THE MANAGER LEGAL (T.P. HUB), M/S. NEW INDIA ASSAMANIKON LTD. VS SASMITA SWAIN	ASSAMANIKON LTD. VS	// ()
108	FAO/0000463/2022	MANAS KUMAR PANIGRAHI VS UNION OF INDIA	DHANANJAYA MUND VS	// ()
109	FAO/0000464/2022	BASANTI PATRA VS UNION OF INDIA	DHANANJAYA MUND VS	// ()
110	FAO/0000465/2022	SAJAMATI ROUT VS UNION OF INDIA	DHANANJAYA MUND VS	// ()
111	MACA/0000669/2022	SRIDHAR BEHERA VS BIMAL CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// ()
112	MACA/0000670/2022	D.M., ORIENTAL INSURANCE CO. LTD. VS SARASWATI PATRA	ADAM ALI KHAN VS	// ()
113	MACA/0000671/2022	SANDHYA RANI SARABU VS MAHABIR PRASAD AGRAWAL	DHANANJAYA MUND VS	// ()

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114	MACA/0000672/2022	NIRA SHABAR VS RUPASINGH MAJHI	DHANANJAYA MUND VS	// 0 //
115	MACA/0000673/2022	MURALIDHAR RANA VS JAYANTHI PANDURI	DHANANJAYA MUND VS	// 0 //
116	MATA/0000260/2022	AMBIKA NAIK VS KALPA@KALPATARU NAIK	P. V. BALAKRISHNA VS	// 0 //
117	RVWPET/0000357/2022	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
118	STREV/0000036/2022	STATE OF ODISHA VS M/S. SREE METALIKS LTD.	DEBADUTTA BEHURA, S.C.(I.T.) VS	// 0 //
119	STREV/0000037/2022	STATE OF ODISHA VS M/S. SREE METALIKS LTD.	DEBADUTTA BEHURA, S.C.(C.T.) VS	// 0 //
120	STREV/0000038/2022	M/S. BHAGAWATI ENTERPRISERS VS STATE OF ODISHA	UMESH CHANDRA BE VS	// 0 //
121	WA/0001640/2022	SK. MOHAMMED AINUL @ ABDUL VS COLLECTOR,MAYURBHANJ	SOUMYA DEV RAY VS	// 0 //
122	WP(C)/0032785/2022	BASANTI ACHARJYA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
123	WP(C)/0032786/2022	BAIDHAR PATRA VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS	// 0 //
124	WP(C)/0032787/2022	SURYAKANTI ROUT VS STATE OF ODISHA	DAYANIDHI MISHRA VS	// 0 //
125	WP(C)/0032788/2022	DURGA CHARAN PATNAIK	SARAT CHANDRA MEKAP	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0032789/2022	BRUNDABAN CHANDRA PATRA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0032790/2022	PRIYABRATA MOHANTY	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
		JATARUPA PATTANAIAK		//
128	WP(C)/0032791/2022	HRUDANANDA SAHU	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0032792/2022	JAYANTI SUTAR	BHABANI SANKAR DAS	//
		VS	VS	0
		THE SECRETARY, OPSC, CUTTACK		//
130	WP(C)/0032793/2022	JITRAY MAHANTA	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SUNDARGARH		//
131	WP(C)/0032794/2022	MANOJ KUMAR NAYAK	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SUNDARGARH		//
132	WP(C)/0032795/2022	KULAMANI MAHANTA	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SUNDARGARH		//
133	WP(C)/0032796/2022	RAMANI DANDASENA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0032797/2022	DIBYA SANKAR MAHANTA	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SUNDARGARH		//
135	WP(C)/0032798/2022	RATNA KISHAN	AMITAV DAS	//
		VS	VS	0
		COLLECTOR-CUM-DM, SUNDARGARH		//
136	WP(C)/0032799/2022	BIBHUTI BHUSAN MOHAPATRA	PRITY SHAW	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0032800/2022	STATE OF ODISHA SAMBHUNATH JENA VS	ARUN KUMAR PATRA VS	// // 0
138	WP(C)/0032801/2022	STATE OF ODISHA NALINIKANTA SAMANTARAY VS	BISWABIHARI MOHANTY VS	// // 0
139	WP(C)/0032802/2022	PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR CHINTAMANI MAHANTA VS	AMITAV DAS VS	// // 0
140	WP(C)/0032803/2022	COLLECTOR CUM DM, SUNDARGARH PRANAYA KUMAR MOHAPATRA VS	PRASANTA KUMAR PANDA VS	// // 0
141	WP(C)/0032804/2022	STATE OF ODISHA DUSHASAN JENA VS	SADASIVA PATRA 1 VS	// // 0
142	WP(C)/0032805/2022	STATE OF ODISHA SUSHAMA MAHANTA VS	AMITAV DAS VS	// // 0
143	WP(C)/0032806/2022	COLLECTOR CUM DM, SUNDARGARH LAXHAN PRADHAN VS	SADASIVA PATRA 1 VS	// // 0
144	WP(C)/0032807/2022	STATE OF ODISHA PRATIMA MAHANTA VS	AMITAV DAS VS	// // 0
145	WP(C)/0032808/2022	COLLECTOR CUM DM, SUNDARGARH AKSHAYA KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0032809/2022	STATE OF ORISSA BRAJA MOHAN KISHAN VS	AMITAV DAS VS	// // 0
147	WP(C)/0032810/2022	COLLECTOR CUM DM, SUNDARGARH PRAMILA SINGH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ORISSA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0032811/2022	JITRAY MAHANTA VS COLLECTOR CUM DM, SUNDARGARH	AMITAV DAS VS	// 0 //
149	WP(C)/0032812/2022	BISHNU CHARAN MUDULI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
150	WP(C)/0032813/2022	BHARAT KUMAR BEJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
151	WP(C)/0032814/2022	JAYA CHANDRA NAYAK VS GOVT. OF INDIA	SRIKANTA MAHUNTA VS	// 0 //
152	WP(C)/0032815/2022	RABINDRA KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	WP(C)/0032816/2022	UTKAL KESHARI KHUNTIA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
154	WP(C)/0032817/2022	MALATI TARAI VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
155	WP(C)/0032818/2022	MITRABHANU SINGHBABOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
156	WP(C)/0032819/2022	BANSHIDHAR SASMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
157	WP(C)/0032820/2022	SUDHANSHU SEKHAR GIRI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	WP(C)/0032821/2022	SANJAYA KUMAR MOHAPATRA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	WP(C)/0032822/2022	JAGANNATH PAL	PRAFULLA KUMAR MOHAPATRA	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	WP(C)/0032823/2022	STATE OF ODISHA BHAGYABAN PRADHAN	ANJAN KUMAR BISWAL	//
		VS	VS	0
161	WP(C)/0032824/2022	STATE OF ODISHA YUDHISTHIR RAJ	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
162	WP(C)/0032825/2022	STATE OF ODISHA NARAYAN BISHWAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
163	WP(C)/0032826/2022	STATE OF ODISHA SANJIB MEHER	KAJAL SAHOO	//
		VS	VS	0
164	WP(C)/0032827/2022	STATE OF ORISSA LOKANATH MEHER	KAJAL SAHOO	//
		VS	VS	0
165	WP(C)/0032828/2022	STATE OF ORISSA BHAGIRATHI PATRA	SAMIR KUMAR MISHRA	//
		VS	VS	0
166	WP(C)/0032829/2022	LIC OF INDIA, CUTTACK M/S. KVK NILACHAL POWER PVT. LTD.,HYDERABAD	KAJAL SAHOO	//
		VS	VS	0
167	WP(C)/0032830/2022	UNION OF INDIA RAKESH PATTANAIK @ RAKESH MAUSUM PATTANAIK	SUBHENDU KUMAR NAYAK	//
		VS	VS	0
168	WP(C)/0032831/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN	KAJAL SAHOO	//
		VS	VS	0
169	WP(C)/0032832/2022	STATE OF ORISSA RAJARAM SINGH	SUDHANSU SEKHAR PRATAP	//
		VS	VS	0
		COMMISSIONER-CUM-SECY.,S AND ME DEPT.		//
170	WP(C)/0032833/2022	SAJANI SETHI	SYAMALENDU PATTNAIK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0032834/2022	R.T.O.,GANJAM DEBASISH PRADHAN VS	OM SWARUP VS	// // ()
172	WP(C)/0032835/2022	GURU GHASIDAS VISWAVIDYALAYA, CHHATISGARH ASHOK KUMAR AGRAHARI VS	KAPILA CHARAN NAYAK VS	// // ()
173	WP(C)/0032836/2022	STATE OF ODISHA GHANA SHYAM PUROHIT VS	KUNAL KUMAR SWAIN VS	// // ()
174	WP(C)/0032837/2022	STATE OF ODISHA JAGADISH BHATI VS	SABYASACHI MISHRA VS	// // ()
175	WP(C)/0032838/2022	STATE OF ODISHA ASISH KUMAR SAHU VS	SABYASACHI MISHRA VS	// // ()
176	WP(C)/0032839/2022	STATE OF ODISHA TANGUDU SANJEEV PATRO VS	JITENDRA KUMAR MOHAPATRA VS	// // ()
177	WP(C)/0032840/2022	GM., REC LIMITED, THE MINISTRY OF POWER SANTANU KUMAR PRADHAN VS	SABYASACHI MISHRA VS	// // ()
178	WP(C)/0032841/2022	STATE OF ODISHA SAHADEV SUNA VS	MANAS RANJAN BADAJENA VS	// // ()
179	WP(C)/0032842/2022	STATE OF ODISHA SUSHIL KUMAR KUANR VS	SABYASACHI MISHRA VS	// // ()
180	WP(C)/0032843/2022	STATE OF ODISHA SEBATI NAYAK VS	MANAS RANJAN BADAJENA VS	// // ()
181	WP(C)/0032844/2022	STATE OF ODISHA MURALIDHAR MOHARANA VS	SABYASACHI MISHRA VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0032845/2022	JALADHAR MOHARANA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
183	WP(C)/0032846/2022	SUJATA MOHAPATRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
184	WP(C)/0032847/2022	SUDARSAN DEHURY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
185	WP(C)/0032848/2022	SRIKANTA CHANDRA SUNDAR RAY VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
186	WP(C)/0032849/2022	SANDHYARANI PANDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
187	WP(C)/0032850/2022	PRADIP KUMAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
188	WP(C)/0032851/2022	SUSANTI PARIDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
189	WP(C)/0032852/2022	CHITTA RANJAN SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
190	WP(C)/0032853/2022	SUSHAMA MANJARI SATHUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
191	WP(C)/0032854/2022	PRAVAKAR BISWAL VS	CHINMAYA KUMAR NAYAK VS	// 0 //
192	WP(C)/0032855/2022	RAJIB KUMAR DASH VS STATE OF ODISHA	DEBASISH PATNAIK VS	// 0 //
193	WP(C)/0032856/2022	M/S SHREE GANESH PROCESSORS, SUNDARGARH	RAMDAS ACHARY	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0032857/2022	STATE OF ODISHA MANJULATA BAG	ASHIS KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0032858/2022	STATE OF ODISHA BIJAY KUMAR MISHRA	BISWARANJAN PARAMGURU	//
		VS	VS	0
196	WP(C)/0032859/2022	STATE OF ODISHA GOBINDA CHANDRA PRADHAN	BISWARANJAN PARAMGURU	//
		VS	VS	0
197	WP(C)/0032860/2022	STATE OF ODISHA PRASANNA NAIK	RAJIV KUMAR MAHANTA	//
		VS	VS	0
198	WP(C)/0032861/2022	STATE OF ODISHA KISHORE CHANDRA PADHI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
199	WP(C)/0032862/2022	REGISTRAR OF COOPERATIVE SOCIETIES, BBSR GOPABANDHU KHUDRA BYABASAI SANGHA, BBSRNIRANJAN LENKA		//
		VS	VS	0
200	WP(C)/0032863/2022	STATE OF ORISSA SHANKAR HARIJAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
201	WP(C)/0032864/2022	STATE OF ODISHA PRAMODINI MAHAPATRA	SANJIB KUMAR BHANJADEO	//
		VS	VS	0
202	WP(C)/0032865/2022	STATE OF ORISSA LAMBUDHAR JAL	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
203	WP(C)/0032866/2022	STATE OF ODISHA PABITRA CHALAN	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
204	WP(C)/0032867/2022	STATE OF ODISHA DHANUMATI SABAR	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0032868/2022	STATE OF ODISHA TANKADHAR SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
206	ABLAPL/0015577/2022	STATE OF ODISHA SURESH PRADHAN @ BHAGABANA PRADHAN VS	PRAVASH CHANDRA JENA VS	// KHANDAPARA /150 /2019 ()
207	ABLAPL/0015578/2022	STATE OF ODISHA HABIBUR @ SK.HABIBUR VS	BIRENDRA KUMAR PARDHI VS	// RARUAN /86 /2022 ()
208	ABLAPL/0015579/2022	STATE OF ODISHA SANTOSH RATH VS	S.S.RAY (2) VS	// GUNUPUR /217 /2022 ()
209	ABLAPL/0015580/2022	STATE OF ODISHA GYANARANJAN SAHOO @ RABI VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /440 /2022 ()
210	ABLAPL/0015581/2022	STATE OF ODISHA KABAULI SETHI VS	RABINDRA KUMAR PRUSTY VS	// MAHILA P.S.(BBSR) /139 /2022 ()
211	ABLAPL/0015582/2022	STATE OF ODISHA RENU ROUTRA VS	PRADEEP KUMAR PANDA VS	// BANAPUR P.S. /418 /2022 ()
212	ABLAPL/0015583/2022	STATE OF ODISHA SOUMYA RANJAN BARIK VS	PRABIR KUMAR RAY VS	// ITAMATI /226 /2022 ()
213	ABLAPL/0015584/2022	STATE OF ODISHA SARAT SETHI @ SARAT KUMAR SETHI VS	BIPIN KUMAR NAYAK VS	// PIPLI /578 /2022 ()
214	ABLAPL/0015585/2022	STATE OF ODISHA SAKTIKANTA @ SAKTI KANTA CHHOTRAY VS	KAUSTUVA MOHANTY VS	// KHURDA P.S. /628 /2022 ()
215	ABLAPL/0015586/2022	STATE OF ODISHA RAJESH DASH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// JAGATPUR /468 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/12/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0015587/2022	JIGYANSU CHOUDHURY VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BONTH /170 /2021 () //
217	ABLAPL/0015588/2022	PRASHANT GAYAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /395 /2022 () //
218	ABLAPL/0015589/2022	PRAVAT NAIK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BANKI /374 /2022 () //
219	ABLAPL/0015590/2022	RAJIB LOCHAN NANDA VS STATE OF ODISHA	CHIRANJIB ROUT VS	SAMAL /370 /2022 () //
220	ABLAPL/0015591/2022	AVIJIT JENA VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	JAKHAPURA /126 /2022 () //
221	ABLAPL/0015592/2022	KHAGESWAR SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /196 /2021 () //
222	ABLAPL/0015593/2022	CHITTARANJAN SATAPATHY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	SALIPUR /347 /2022 () //
223	ABLAPL/0015594/2022	SAHINA BIBI @ SHAHEEN KHAN VS STATE OF ODISHA	AMITABH NAIK VS	DARGHA BAZAR /133 /2022 () //
224	ABLAPL/0015595/2022	CHANDRA KANTA TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARLA /221 /2022 () //
225	ABLAPL/0015596/2022	NARAYAN DAS VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /436 /2022 () //
226	ABLAPL/0015597/2022	MAHENDRA SAHOO @ RABI SAHOO @ MAHENDRA KUMAR SAHOO VS STATE OF ODISHA	KUMAR SAHOO PAUL VS	TOMANDO /283 /2022 () //
227	ABLAPL/0015598/2022	SUDARSAN SWAIN	SATYA RANJAN MULIA	ERASAMA /406 /2022

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/12/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
228	ABLAPL/0015599/2022	STATE OF ODISHA MANOJ KUMAR BARAL	SUBRATA PANDA	// BHUBAN /489 /2022
		VS	VS	()
229	ABLAPL/0015600/2022	STATE OF ODISHA TUSHARKANTA DAS @ TULIA	BISWABHUSAN DAS	// TIRTOL /681 /2022
		VS	VS	()
230	ABLAPL/0015601/2022	STATE OF ODISHA JAGABANDHU PADHAN	KIRTAN DANG	// DEOGAON /205 /2022
		VS	VS	()
231	ABLAPL/0015602/2022	STATE OF ODISHA SUSANTA KHUNTIA	GYANA RANJAN DHAL	// LAXMISAGAR P.S. /364 /2022
		VS	VS	()
232	ABLAPL/0015603/2022	STATE OF ODISHA JEMAMANI PRADHAN	SURYAKANTA DWIBEDI	// TIKABALI /16 /2022
		VS	VS	()
233	ABLAPL/0015604/2022	STATE OF ODISHA DEBENDRA KHILLAR	SURYAKANTA DASMOHAPATRA	// KAMARDA /93 /2022
		VS	VS	()
234	ABLAPL/0015605/2022	STATE OF ODISHA RABINDRA KUMAR PATRA	MANORANJAN PADHI	// JALESWAR /449 /2022
		VS	VS	()
235	ABLAPL/0015606/2022	STATE OF ODISHA SANTOSH KUMAR BAIRIGANJAN	AMLAN SHAKTI PAUL	// KHURDA MODEL /606 /2022
		VS	VS	()
236	ABLAPL/0015607/2022	STATE OF ODISHA TARUN SAHA	BABITA SAHU	// PAPERMETLA P.S. /19 /2022
		VS	VS	()
237	ABLAPL/0015608/2022	STATE OF ODISHA GYANA RANJAN MOHANTY @ GYANA MOHANTY	PRABHAT KUMAR PRAHARAJ	// CHOUDWAR /573 /2022
		VS	VS	()
		STATE OF ODISHA		//

# ORISSA HIGH COURT

MISC CASES FILED on :01/12/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	37/2022 CRP/31/2022	HEMABATI PATEL-MP	AMIT PRASAD BOSE
2	72/2022 ARBA/27/2011	UNION OF INDIA-MP	M/S.S.D.DASASGI
3	82/2022 STREV/36/2022	STATE OF ODISHA-MP	DEBADUTTA BEHURA, S.C.(I.T.)
4	83/2022 STREV/36/2022	STATE OF ODISHA-MP	DEBADUTTA BEHURA, S.C.(I.T.)
5	84/2022 STREV/37/2022	STATE OF ODISHA-MP	DEBADUTTA BEHURA, S.C.(C.T.)
6	84/2022 STREV/37/2022	STATE OF ODISHA-MP	DEBADUTTA BEHURA, S.C.(C.T.)
7	85/2022 STREV/37/2022	STATE OF ODISHA-MP	DEBADUTTA BEHURA, S.C.(C.T.)
8	86/2022 STREV/38/2022	M/S. BHAGAWATI ENTERPRISERS-MP	UMESH CHANDRA BE
9	299/2022 MATA/92/2020	SASMITA PANDA @ SATAPATHY-MP	
10	303/2022 CONTC/1946/2019	CHITRASENA SAMANTARAYA-MP	MR.BHUBANANANDA LENKA
11	304/2022 CONTC/5832/2022	BIPRA RANJAN BEURA-MP	MAHENDRA KUMAR SAHOO
12	335/2022 RVWPET/357/2022	DILLIP KUMAR MOHANTY-MP	MANOJ KUMAR MOHANTY
13	420/2022 WPC(OA)/1803/2018	SATYABAN MOHANTA-MP	
14	422/2022 CRLMP/2470/2022	GOLI SURESH-MP	SAILABALA JENA
15	423/2022 RPFAM/15/2020	PRABHUDATTA PANDA-MP	
16	518/2022 TRP(C)/467/2022	LILI NAIK-MP	AJIT KUMAR PANDA
17	719/2022 FAO/409/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	ADAMALI KHAN
18	720/2022 FAO/409/2022	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	ADAMALI KHAN
19	721/2022 FAO/404/2022	MANAGER(T.P.CELL),M/S.NEW INDIA ASSURANCE COMPANY LTD.	ARYA PRASAD DUTTA
20	722/2022 FAO/440/2022	MANAGER LEGAL (T.P.CELL), THE NEW INDIA ASSURANCE COMPANY LTD.-MP	
21	723/2022 FAO/439/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	G.P.DUTTA
22	805/2022 CRLREV/551/2022	SUBHAM JENA-MP	PRATIK DASH
23	806/2022 CRLREV/296/2022	KEDARNATH LENKA-MP	RATIKANTA MOHAPATRA
24	807/2022 CRLREV/577/2022	MAA SHANTI PADDY PROCESSING PVT. LTD., KHURDA-MP	BHISHWAR RATH
25	1227/2022 WPC(OAC)/4611/2016	KESHAB KUMAR GANDHI-MP	M/S HEMANTA K. MUND
26	1284/2022	NARAYAN @ SATYA NARAYAN SINGH DEO @ SATYANARAYAN SINGH-MP	

27	CMP/999/2022 1285/2022	PRADIPTA KUMAR SWAIN-MP	SATYABRATA MOHANTY
28	CMP/1235/2022 1403/2022	DIVISIONAL MANAGR,UNITED INDIA INSURANCE CO.LTD.-MP	D.M.,MOHAN CH.NAYAK
29	MACA/1121/2017 1404/2022	ORIENTAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
30	MACA/444/2022 1406/2022	DIVISIONAL MANAGER,ORIENTAL INJSURANCE CO.LTDS	SMRAT SATPATHY
31	MACA/497/2018 1407/2022	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
32	MACA/633/2022 1408/2022	D.M., ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
33	MACA/670/2022 1409/2022	SANDHYA RANI SARABU-MP	DHANANJAYA MUND
34	MACA/671/2022 1410/2022	NIRA SHABAR-MP	DHANANJAYA MUND
35	MACA/672/2022 1411/2022	MURALIDHAR RANA-MP	DHANANJAYA MUND
36	MACA/673/2022 1412/2022	D.M,M/S. CHOLAMANDALAM GENERAL INSURANCE COM	HANVILIMITED-MP
37	MACA/458/2022 1413/2022	ASST.MANAGER,LEGAL,M/S.CHOLA MS GENERAL INSURANCE	CO.LTD.-MP
38	MACA/578/2022 2098/2022	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
39	CRLA/971/2019 2099/2022	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
40	CRLA/971/2019 2100/2022	KALIPRASAD MISHRA-MP	M.M.SWAIN
41	CRLA/946/2022 2101/2022	KULAMANI SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
42	CRLA/1098/2022 2102/2022	KULAMANI SATPATHY-MP	SMRUTI RANJAN MOHAPATRA
43	CRLA/1098/2022 2103/2022	MAHENDRA ROUT-MP	SATYA RANJAN MULIA
44	CRLA/1099/2022 2104/2022	MAHENDRA ROUT-MP	SATYA RANJAN MULIA
45	CRLA/1099/2022 2105/2022	JOSEF BARIK @ GANDA-MP	DURLLABHA RANJAN MISHRA
46	CRLA/1100/2022 2106/2022	JOSEF BARIK @ GANDA-MP	DURLLABHA RANJAN MISHRA
47	CRLA/1100/2022 2107/2022	LAXMIPRIYA MAHANTA @ LAXMIPRIYA MAHATO-MP	SOUMYA RANJAN DAS
48	CRLA/1101/2022 2108/2022	LAXMIPRIYA MAHANTA @ LAXMIPRIYA MAHATO-MP	SOUMYA RANJAN DAS
49	CRLA/1101/2022 2109/2022	JAGANNATH NAIK @ JAGA-MP	ANJAN KUMAR BISWAL
50	CRLA/1102/2022 2110/2022	LAXMIPRIYA MAHANTA @ LAXMIPRIYA MAHATO-MP	SOUMYA RANJAN DAS
51	CRLA/1101/2022 2111/2022	JAGANNATH NAIK @ JAGA-MP	ANJAN KUMAR BISWAL
52	CRLA/1102/2022 2140/2022	GULSAR @ SK. GULSARUDDIN @ SEKH GULSAR UDDIN-	SDHARTHA DAS
53	BLAPL/4774/2021 2141/2022	MUKUNA SAUNTA-MP	JAJATI KESHARI KHUNTIA
54	BLAPL/8651/2022 2142/2022	BHIMA KHARA-MP	JAJATI KESHARI KHUNTIA
55	BLAPL/8652/2022 2143/2022	SANDA PANGI-MP	JAJATI KESHARI KHUNTIA
56	BLAPL/8653/2022 2144/2022	SITARAM BINDHANI-MP	SURYAKANTA DWIBEDI
57	BLAPL/7438/2022 2145/2022	JEEBAN MISHRA @ TANA @ TULU-MP	
	BLAPL/9803/2022		

58	2146/2022 BLAPL/9807/2022	KABIRAJ PRADHAN @ KABI-MP	
59	2147/2022 BLAPL/9930/2022	TANU @ TANMAYA KUMAR BHUYAN-MP	AMULYA RATNA PANDA
60	2148/2022 BLAPL/123/2021	MIR RAHAT ALLI @ MUNA-MP	MR.BISWARANJAN DASH M/S AMULYA RATNA PAN
61	2149/2022 BLAPL/7046/2022	RAJ MOHAN GAMANGO-MP	SUCHIT KUMAR NAYAK
62	2150/2022 BLAPL/10753/2022	BASANT KUMAR NAYAK-MP	MANORANJAN PADHY
63	2151/2022 BLAPL/9452/2022	BISWAJIT KUMAR-MP	
64	2152/2022 BLAPL/10832/2022	SAROJ KUMAR SATPATHY @ BAPI-MP	MANAS KUMAR CHAND
65	2153/2022 BLAPL/7327/2022	SANGI-MP	SK. ZAFARULLA
66	2154/2022 BLAPL/12040/2022	SILU @ SANJAY SWAIN-MP	GOPAL KRUSHNA MOHANTY
67	2155/2022 BLAPL/8250/2022	RASHMI RANJAN DASH-MP	
68	2511/2022 ABLAPL/12408/2022	RABI NARAYAN SAMAL-MP	
69	2512/2022 ABLAPL/12093/2022	KATIMANI BARIK-MP	
70	2513/2022 ABLAPL/4898/2022	BIKASH BARIK @ RINKU-MP	
71	2514/2022 ABLAPL/13943/2022	MALAMAJHI KINIHADAKA-MP	
72	2515/2022 ABLAPL/893/2020	BENUDHARA NAIK @ BANU NAIK-MP	S.S.RAY
73	2947/2022 CRLMC/3798/2022	SUBASH MOHAPATRA-MP	SURYAKANTA DASMOHAPATRA
74	2948/2022 CRLMC/3801/2022	HALADHAR DAS-MP	SATYA RANJAN MULIA
75	2949/2022 CRLMC/3802/2022	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
76	2950/2022 CRLMC/3804/2022	BIJAY KUMAR JENA-MP	MITHUN DAS
77	2951/2022 CRLMC/2582/2022	KALPATARU BEHERA-MP	
78	2952/2022 CRLMC/3810/2022	DR. ANIL KUMAR PRADHAN-MP	AMIT PRASAD BOSE
79	2953/2022 CRLMC/3811/2022	HEMANTA SAMAL-MP	SUDEEP KUMAR SARANGI
80	3824/2022 WA/1306/2022	ICICI LOMBARD G.I.CO. LTD.-MP	G.P DUTTA
81	3825/2022 WA/386/2019	CHIEF EXECUTIVE,ODISHA RENEWABLE ENERGY DEVELOPMENT AUTHORITY	MOHINI KUNDASHIP
82	3826/2022 WA/1640/2022	SK. MOHAMMED AINUL @ ABDUL-MP	SOUMYA DEV RAY
83	3827/2022 WA/1424/2022	ANKURA CHARAN MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY
84	3828/2022 WA/1424/2022	ANKURA CHARAN MOHANTY-MP	SUBHRANSU BHUSAN MOHANTY
85	16506/2022 WP(C)/32787/2022	SURYAKANTI ROUT-MP	DAYANIDHI MISHRA
86	16507/2022 WP(C)/32746/2022	SUNIL KUMAR JANA-MP	KSHIROD KUMAR ROUT
87	16508/2022 WP(C)/25611/2022	MOHINUDDIN KHAN-MP	HARIPAD MOHANTY
88	16509/2022 WP(C)/29341/2022	BIDYADHAR SETHY-MP	
89	16510/2022	HADU MAHARANA-MP	



90	WP(C)/28648/2022 16511/2022 WP(C)/32790/2022	PRIYABRATA MOHANTY-MP	SUSANTA SEKHAR MOHAPATRA
91	16512/2022 WP(C)/32791/2022	HRUDANANDA SAHU-MP	AMIYA KUMAR CHHATOI
92	16513/2022 WP(C)/32792/2022	JAYANTI SUTAR-MP	BHABANI SANKAR DAS
93	16514/2022 WP(C)/29296/2022	ASHOK KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA
94	16515/2022 WP(C)/35738/2021	SWARNA MANJARI PRADHAN-MP	VENU MOHAPATRA
95	16516/2022 WP(C)/32801/2022	NALINIKANTA SAMANTARAY-MP	BISWABIHARI MOHANTY
96	16517/2022 WP(C)/6579/2021	GOUTAM KUMAR JENA-MP	SHASHI BHUSAN JENA
97	16518/2022 WP(C)/8087/2022	DAYAL OMPRAKASH SAHU-MP	
98	16519/2022 WP(C)/12591/2022	REBATI SAHU-MP	
99	16520/2022 WP(C)/12594/2022	DHIRENDRA KUMAR SAHU-MP	
100	16521/2022 WP(C)/32826/2022	SANJIB MEHER-MP	KAJAL SAHOO
101	16522/2022 WP(C)/32827/2022	LOKANATH MEHER-MP	KAJAL SAHOO
102	16523/2022 WP(C)/32828/2022	BHAGIRATHI PATRA-MP	SAMIR KUMAR MISHRA
103	16524/2022 WP(C)/32829/2022	M/S. KVK NILACHAL POWER PVT. LTD.,HYDERABAD-MP	KAJAL SAHOO
104	16525/2022 WP(C)/32830/2022	RAKESH PATTANAIAK @ RAKESH MAUSUM PATTANAIAK-MP	BHENDU KUMAR NAYAK
105	16526/2022 WP(C)/12337/2018	BIMOLA GIRLS HIGH SCHOOL,MOHANA-MP	M/S.S.S.RAO
106	16527/2022 WP(C)/32834/2022	DEBASISH PRADHAN-MP	OM SWARUP
107	16528/2022 WP(C)/32839/2022	TANGUDU SANJEEV PATRO-MP	JITENDRA KUMAR MOHAPATRA
108	16529/2022 WP(C)/22551/2022	PUSPALATA NAYAK @ ROUL-MP	DILLIP KUMAR SAHOO
109	16530/2022 WP(C)/32850/2022	PRADIP KUMAR SAHU-MP	SAILABALA JENA
110	16531/2022 WP(C)/15980/2021	SARADINDU SATAPATHY-MP	SASWATI MOHAPATRA
111	16532/2022 WP(C)/32855/2022	RAJIB KUMAR DASH-MP	DEBASISH PATNAIK
112	16533/2022 WP(C)/13052/2022	NATABARA ROUT-MP	NIRANJAN LENKA
113	16534/2022 WP(C)/32861/2022	KISHORE CHANDRA PADHI-MP	AKSHAYA KUMAR PANDEY